

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IN THE MATTER OF:
Amit Castings

CP (IB) No. 228/Chd/Pb/2023

...Petitioner-Operational Creditor

Versus

Marshall Machines Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 11.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.08.2024.

Sd/-

Court Officer